

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2006/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dulal Mech,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 5th April, 2018.

Sub: **Casual Leave, Restricted Holiday and station leave permission.**

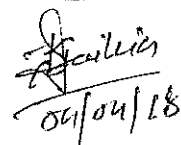
Ref:- Your letter No. MACT/GLP/2018/157, dtd. 03.03.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 17.04.2018, 19.04.2018 and 20.04.2018 and Restricted Holiday on 18.04.2018 along with permission to leave the headquarter from the evening of 12.04.2018 till the morning of 21.04.2018 has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


04/04/18